## IN THE CONTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH

CONTEMPT. PETITION.NO.99 of 1996
In
ORIGINAL.APPLICATION.NO. 1110 of 1996

Pritam Singh

Vs

M.L.Chopra & another

16.1.97

Hon.Mr.S.Das.Gupta, A.M.

Hon . Mr . T . L . Verma . J . M.

Learned counsel for the applicant submits that after filing a the C.C.A, the respondents have complied with the Tribunal's order.

In view of this no further action is required on this C.C.A. The same is disposed of accordingly records consigned.

Sa/-

3 at

A.M.

A.M.